

**Proposal to Restructure Textile Mills in Bombay**

404. SHRI SHARAD DIGHE : Will the Minister of TEXTILES be pleased to state :

(a) whether the National Textile Corporation (NTC) proposes to restructure 257 mills located in Bombay city by amalgamating the same into 10 viable units, and

(b) if so, the details of the proposal ?

THE MINISTER OF TEXTILES (SHRI RAM NIWAS MIRDHA) : (a) and (b). NTC has formulated a scheme for restructuring the unviable textile mills under NTC. The scheme is still in its preliminary stages of discussion at various levels in the NTC itself.

**Opening of Bank Branches**

405. SHRI SRIBALLAV PANI-GRAHI : Will the Minister of FINANCE be pleased to state :

(a) the number of branches of different nationalised banks and the State Bank of India proposed to be opened during the current financial year with the names of places, State-wise;

(b) the number of branches already opened till the end of June, 1988 along with the names of the places, State-wise;

(c) whether there are any guidelines issued by the Reserve Bank of India for opening of branches of the banks; and

(d) if so, the salient features thereof ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) to (d). Reserve Bank of India (RBI) has reported that on the basis of lists of identified centres received from the State Governments under the current Branch Licensing Policy for 1985-90, 5526 centres were allotted to banks for opening their branches in the country as a whole. Out of these 5526 centres till the end of June, 1988, banks had opened branches at 1987 centres. The State-wise position of centres allotted and offices opened is given in the statement below. In the context of 'Service Area Approach' for rural lending, banks have been instructed by RBI to open their branches at all the allotted rural centres expeditiously.

**Statement**

*State-wise position of centres and offices opened upto the end of June, 1988*

S. No.	Name of State/Union Territory	Total No. of centres allotted	No. of offices opened
1	2	3	4
1.	Andhra Pradesh	422	187
2.	Arunachal Pradesh	29	3
3.	Assam	241	49
4.	Bihar	412	65
5.	Gujarat	280	73
6.	Haryana	141	111
7.	Himachal Pradesh	140	71
8.	Jammu & Kashmir	44	—
9.	Karnataka	293	104
10.	Kerala	87	53
11.	Madhya Pradesh	504	172

1	2	3	4
12.	Maharashtra	575	174
13.	Manipur	20	—
14.	Meghalaya	29	6
15.	Mizoram	35	2
16.	Nagaland	18	1
17.	Orissa	201	69
18.	Punjab	119	52
19.	Rajasthan	243	115
20.	Sikkim	▼	1
21.	Tamil Nadu	288	101
22.	Tripura	36	8
23.	Uttar Pradesh	793	400
24.	West Bengal	484	167
25.	Goa, Daman & Diu	4	3
26.	Andaman & Nicobar Islands	9	—
27.	Chandigarh	1	—
28.	Delhi	62	5
29.	Dadra & Nagar Haveli	1	—
30.	Lakshadweep	3	—
31.	Pondicherry	5	—
Total		5526	1987

**Ban on Recruitment in Public Sector Bank**

406. SHRI RAMASHRAY PRASAD SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether the ban imposed on the recruitment of personnel in public sector banks since 1984 still continues;

(b) if so, whether because of this ban most of the banks are understaffed; and

(c) whether Government propose to liberalise the ban and allow the banks to recruit personnel essentially needed ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) No, Sir.

(b) and (c). Do not arise.

**Import Export and Balance of Trade**

407. SHRI SYED SHAHABUDDIN : Will the Minister of COMMERCE be pleased to state :

(a) the final figures of export and import during 1987-88 and the trade gap in rupees;